



2026:AHC:27576-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 29798 of 2025

Ashiya And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Subhash Chand
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard Shri Faiz Hashmi, Advocate holding brief Shri Subhash Chand, learned counsel for the petitioners, learned A.G.A. for the State and perused the record.
2. At the very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned A.G.A. is having no objection.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn.

February 9, 2026
Zafar

(Achal Sachdev,J.) (Rajiv Gupta,J.)